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കേരള സർക്കാർ
Government of Kerala
2018



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കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്

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PART IV

Private Advertisements and Miscellaneous Notifications

13. Any additions/deletions of spares/works will not be entertained after the opening of technical bid.
14. Price should be quoted in Indian Rupee only.
15. Minimum 1 (one) year comprehensive warranty should be provided.
16. The final payment to the successful tenderer, if awarded with the overhauling work, will only be made according to the actual requirement of spares and labour charges, based on certification of our Technical team and the unit cost submitted as per clause 12.
17. Advance payment requests will be considered only as per the rules and regulations in the Stores Purchase Manual of Kerala State.
18. All the rights to accept or reject whole or part of the tender without assigning any reason thereof is reserved by the undersigned/Sr. Officers like HOD's etc. The decision of Managing Director/Sr. Officers like HOD's will be final and binding on the tenderer.
19. All rules and regulations of the Tender/Bid shall be in accordance with the Stores Purchase Manual of the Government of Kerala.
20. The overhauling work should be carried out within the premises of KBPS where the machine is installed.
- Kerala Books and
Publications Society,
Kakkanad.
- (Sd.)
Managing Director.

KERALA VETERINARY & ANIMAL SCIENCES UNIVERSITY

Pookode, Lakkidi P.O., Wayanad, Kerala-673 576

NOTIFICATIONS

(1)

No. KVASU/GA-D/426/2011.

25th May 2018.

Sub:—KVASU—Registry—Reconstitution of the Management Council under Section 21.1(ii) of KVASU Act 2010 (Act 3 of 2011)—Reg.

Ref:—(1) University Notification of even Number dated 7-3-2018 & 28-3-2018.

(2) Govt. Notification No. 102/Pol. 5/2018/GAD, dated 4-5-2018.

In pursuance of Section 21.1(ii) of KVASU Act 2010 (Act 3 of 2011) the Management Council of the Kerala Veterinary and Animal Sciences University is reconstituted as shown below.

1. EX-OFFICIO MEMBERS

(i) The Chancellor

Shri Justice (Rtd.) P. Sathasivam, Hon'ble Governor of Kerala

(ii) The Pro-Chancellor

Shri Adv. K. Raju, Minister for Forests, Animal Husbandry and Zoo

(iii) Member of Parliament representing the Constituency where the University Head Quarters is located

Shri M. I. Shanavas, M. P.—Wayanad

(iv) Member of the Legislative Assembly of the Constituency where the University Head Quarters is situated

Shri C. K. Saseendran, MLA—Kalpetta

(v) The Vice Chancellor

Shri Anil, X. IAS (Vice Chancellor, i/c)

(vi) The Secretary to Government (Animal Husbandry and Dairy Development Department)

Shri Anil, X. IAS

(vii) The Secretary to Government (Finance Department) or an officer not below the rank of Additional Secretary appointed by him

Shri V. K. Rajan

(viii) The Secretary to Government Law Department or an Additional Secretary nominated by him

Vacant

- (ix) Director of Animal Husbandry Department
Dr. N. N. Sasi
- (x) Director of Dairy Development Department
Shri Abraham T. Joseph
- (xi) One Nominee of Indian Council of Agricultural Research not below the rank of Deputy Director General
Dr. Ashok Kumar
- (xii) One Nominee of the Veterinary Council of India
Dr. T. Harikrishna
- (xiii) Deans of Faculties
- (1) **Faculty Dean (Veterinary & Animal Sciences)-Vacant**
 - (2) **Faculty Dean (Dairy Science & Technology)-Dr. P. Sudheer Babu**
- (xiv) Directors of Academics & Research and Entrepreneurship-Vacant
- (xv) President, Kerala State Veterinary Council
Dr. V. M. Harris
- (xvi) Director of Agriculture
Sri A. M. Sunil Kumar
- (xvii) Director of Employment and Training
Dr. Sriram Venkitaraman IAS
- (xviii) Director of Centre for Development Studies
Prof. Sunil Mani
- (xix) The Registrar (Member Secretary)
Dr. Joseph Mathew

2. ELECTED MEMBERS

- (i) Representing Legislative Assembly (2 Nos.-1 SC/ST)
- (a) **Smt. E. S. Bijimol**, (92-Peerumade), Member, Legislative Assembly, Panthalooparambil, Elappara P. O., Idukki-685 501 (General)
 - (b) **Shri O. R. Kelu**, (17-Mananthavady), Member, Legislative Assembly, Olanchery Puthenmittom, Kattikulam P. O., Wayanad-670646 (SC/ST)
- (ii) Representing Students (1 No.)
- (a) **Shri Sidharth Shankar, K. M.**, 14-BVM-103, B.V.Sc. & A. H., 3rd Year, College of Veterinary and Animal Sciences, Mannuthy.
- (iii) Representing Teachers (3 Nos.)
- (a) **Dr. Leeba Chacko**, Assistant Professor, ARG & O, College of Veterinary and Animal Sciences, Pookode.
 - (b) **Dr. Narayanan, M. K.**, Associate Professor, Department of Surgery, College of Veterinary and Animal Sciences, Mannuthy.
 - (c) **Dr. Sabin George**, Asst. Professor, Department of Livestock Production Management, College of Veterinary and Animal Sciences, Mannuthy.
- (iv) Representing Non-Teaching Staff (1 No.)
- (a) **Shri Sunil, K.**, Clerical Assistant, LRS, Thiruvazhamkunnu
- (v) Representing Permanent Labours (1 No.)
- (a) **Vacant** (Result withheld due to pending cases before the Hon'ble High Court of Kerala)

3. MEMBERS NOMINATED BY THE CHANCELLOR

- (i) Two eminent Scientists in the field of Veterinary and Animal Science from the University or within Kerala.
- (a) Dr. A. Prasad, Assistant Professor, Department of Livestock Production Management, College of Veterinary and Animal Sciences, Mannuthy, Thrissur.
- (b) Prof. (Dr.) Godavarma Girish Varma, Professor and Head, Department of Veterinary Physiology, College of Veterinary and Animal Sciences, Mannuthy, Thrissur.
- (ii) Two Progressive Livestock or Poultry Farmers (One Woman)
- (a) Shri. Thomas, K. K., Kottovilayil House, Olivumala, Vythiry P. O., Wayanad-673 576
- (b) Smt. Leenamma Udayakumar, Muyyappallil House, Chemmanathukara P. O., Vaikom, Kottayam-686 606.

The members other than the ex-officio members will hold office for a period of three years subject to the provisions contained in the Section 22(1) of Kerala Veterinary and Animal Sciences University Act 2010 (Act 3 of 2011) and Chapter XXIV Clause 424 of Kerala Veterinary and Animal Sciences University (First Amendment) Statutes, 2015.

(2)

No. KVASU/GA-D/426/2011.

4th June 2018.

Sub:—KVASU—Registry—Reconstitution of the Board of Management under the Section 24, Sub-section 1 (vi, vii, viii & ix) of the KVASU Act (Act 3 of 2011) Reg.

Ref:—1. Notification of even No. dated 7-3-2018.

2. Notification of Election Results No. KVASU/GA-B1/11524/2018 dated, 1-6-2018.

In pursuance of Section 24, Sub-section 1 (vi, vii, viii & ix) of the KVASU Act 2010 (Act 3 of 2011) the Board of Management of Kerala Veterinary and Animal Sciences University is Constituted with the following members:

- (i) The Vice Chancellor (i/c)
Shri Anil, X., IAS.
- (ii) The Secretary to Government (Animal Husbandry and Dairy Development Department).
Shri Anil, X., IAS.
- (iii) The Secretary to Government, Finance Department.
Shri V. K. Rajan.
- (iv) The Secretary to Government, Law Department or one Additional Secretary nominated by him.
Vacant.
- (v) One member representing Indian Council for Agricultural Research in the Management Council.
Dr. Ashok Kumar.
- (vi) One Dean of faculty elected by the Management Council.
Dr. P. Sudheer Babu, Faculty Dean (Dairy Science & Technology), College of Dairy Science & Technology, Mannuthy, Thrissur-680 651.
- (vii) One Member elected from among the teachers in the Management Council, by the Management Council.
Dr. Leeba Chacko, Assistant Professor, ARG&O, College of Veterinary and Animal Sciences, Pookode.

- (viii) Three non-official members of the Management Council elected by the Management Council of whom one shall be a member belonging to the Scheduled Caste or Scheduled Tribe and one shall be a woman.
 - (1) Smt. E. S. Bijimol, MLA-Peerumedu, Panthalluparambil, Elappara P. O., Peerumedu, Idukki (Woman Category).
 - (2) Dr. Narayanan, M. K., Associate Professor, Department of Surgery, College of Veterinary and Animal Sciences, Mannuthy (SC/ST Category)
 - (3) Shri Thomas, K. K., Kottovilayil House, Olivumala, Vythiri P. O., Wayanad-673 576 (General Category)
- (ix) Two members of the Legislative Assembly of which one shall be representing the Constituency where the Headquarters of the University is situated;
 - (1) Shri C. K. Saseendran, MLA, Kalpetta.
 - (2) Shri O. R. Kelu, MLA, Mananthavady, Olancherry Puthan Mittam, Kattikulam P. O., Wayanad.
- (x) One nominee of Veterinary Council of India.

Dr. T. Harikrishna.
- (xi) The Registrar, who shall be the Member Secretary.

Dr. Joseph Mathew.

The members other than the ex-officio members will hold office for a period of three years subject to the provisions contained in the Section 25(1) of Kerala Veterinary and Animal Sciences University Act 2010 (Act 3 of 2011) & Clause 424 of Chapter XXIV of the First Amended Statute of KVASU.

They shall not be eligible for any payments other than actual TA/DA for meetings duly convened.

By order of Vice the Chancellor (i/c),

Kerala Veterinary & Animal Sciences
University, Pookode, Lakkidi P. O., Wayanad.

(Sd.)
Registrar.

കേരള സ്റ്റേറ്റ് വെഫ് ബോർഡ്

വസ്തു വാങ്ങൽ വിജ്ഞാപനം

നമ്പർ എ3-4172/സി.ആർ.

2018 ജൂലൈ 14.

കേരള സ്റ്റേറ്റ് വെഫ് ബോർഡിൽ 4172/RA നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള തിരുവനന്തപുരം ജില്ലയിലെ ചിറയിൻകീഴ് താലൂക്കിലെ കടുവയിൽ മുസ്ലീം ജമാഅത്തിന് വേണ്ടി ടി താലൂക്കിലെ മണമ്പൂർ വില്ലേജിൽ ബ്ലോക്ക് നമ്പർ 17 റീസർവ്വേ നമ്പർ 311/12, 311/3-1, 311/4 എ, 311/4-1, 311/3-2, 311/3-3, 311/2 എന്നീ നമ്പരുകളിൽപ്പെട്ട 65.50 സെന്റ് അതേ വില്ലേജിൽ മണമ്പൂർ ദേശത്ത് തോട്ടക്കാട് പി. ഒ., ശ്രീ. സുനിൽകുമാർ, തെങ്ങുവിള വീട്, ശ്രീമതി രാധാമണിയമ്മ, ശ്രീമതിയമ്മ, ശ്രീ. സുധികുമാർ, ശ്രീമതി ദേവികയ്ക്ക് വേണ്ടി പിതാവ് ശ്രീ. സുനിൽകുമാർ, ശ്രീമതി സതികുമാരി, ശ്രീമതി കുഞ്ഞിയമ്മ എന്നിവരിൽ നിന്നും സെന്റാനിന് 1,25,000 (ഒരു ലക്ഷത്തി ഇരുപത്തി അയ്യായിരം) മേൽ വെഫിനുവേണ്ടി വാങ്ങുന്നതിന് ബോർഡിന്റെ അനുമതി ആവശ്യപ്പെട്ട് കടുവയിൽ മുസ്ലീം ജമാഅത്ത് സെക്രട്ടറി അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

ടി വസ്തുക്കൾ കടുവയിൽ മുസ്ലീം ജമാഅത്തിന് വേണ്ടി വാങ്ങുന്നതിന് അനുവദിക്കുന്ന കാര്യത്തിൽ ആർക്കെങ്കിലും ആക്ഷേപങ്ങളോ അഭിപ്രായങ്ങളോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം സർക്കാർ ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 15 ദിവസത്തിനകം ഡിവിഷണൽ വെഫ് ഓഫീസർ, കേരള സ്റ്റേറ്റ് വെഫ് ബോർഡ് ഡിവിഷണൽ ഓഫീസ്, ആർട്ട്ലി കംഫർട്ട്, നളന്ദ റോഡ്, പി.എം.ജി., വികാസ്ഭവൻ പി. ഒ., തിരുവനന്തപുരം-695 033 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. നിശ്ചിത സമയത്തിനുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും പരിഗണിക്കുന്നതല്ലെന്നുള്ള വിവരം ബന്ധപ്പെട്ട എല്ലാവരേയും അറിയിക്കുന്നു.

കേരള സ്റ്റേറ്റ് വെഫ് ബോർഡ്
ഡിവിഷണൽ ഓഫീസ്,
ആർട്ട്ലി കംഫർട്ട്, നളന്ദ റോഡ്,
പി.എം.ജി., വികാസ്ഭവൻ പി. ഒ.,
തിരുവനന്തപുരം-695 033.

(ഒപ്പ്)
ഡിവിഷണൽ വെഫ് ഓഫീസർ.